

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)

Appeal no. 240 of 2013

Dated : 21<sup>st</sup> October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

Tamil Nadu Generating & Distribution  
Corporation Ltd. ...Appellant(s)

Versus

M/s. Lanco Tanjore Power Co. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. S. Vallinayagam

Counsel for the Respondent(s):

**ORDER**

(IA No. 331 of 2013 - for delay in filing)

**Admit.** Issue notice to all the Respondents returnable on  
22.11.2013. Dasti service is permitted.

Post the matter on **22.11.2013 at Delhi Bench.**

(Rakesh Nath)  
Technical Member  
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(Justice M. Karpaga Vinayagam)  
Chairperson